

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-518
IB-1529/ND/2019
IA/2564/2024

IN THE MATTER OF:

M/s. COL. C.D Sharma (Retd.) & Ors.

.....Applicant

Vs.

M/s. Orior Developers and Infrastructure Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 16.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Deepak Garg, Adv. in IA/2564/2024

For the Respondent :

For the RP : Mr. Iswar Mohapatra, Adv.

ORDER

Due to paucity of time, the matter is listed on **02.08.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**